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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

14/04/1988

Heard learned advocates Mr. G.N. Mansuri and Mr. J.D. Ajmera for the applicant and respondents respectively. Admit. Issue notice on the respondents to reply on merit within 45 days of this order. The case be adjourned to 31st May, 1988 for further direction before Registrar.

*P.H. Trivedi*  
( P H Trivedi )  
Vice Chairman

*JM*  
( P M Joshi )  
Judicial Member

\*Mogera



CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

14/09/1988

Mr. G.N. Mansuri learned advocate for the applicant requests permission to withdraw the application. Mr. J.D. Ajmera and Mr. A.J. Shah for respondents No. 1 and 2 have no objection. Allowed. The case be disposed of as withdrawn.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

\*Mogera